

ने प्रधान मंत्री को कोई ज्ञापन दिया है; और

(ब) यदि हा, तो इस बारे में सरकार क्या प्रतिक्रिया है ?

भारी उद्योग मंत्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) जी, हाँ।

(ख) जी, हा। कंपनी ने बताया है कि कारखाने के कार्य परिणाम 1966-67 से अनुकूल नहीं रहे हैं, पर्याप्त क्षमता बेकार पड़ी है, इससे काफी हानि हुई है और बैगन यूनिट को चलाते रहने के लिए वित्तीय साधनों की पूर्ण कमी है।

(ग) जी, हा।

(घ) उद्योग (विकास तथा विनियमन) अधिनियम की धारा 15 के अधीन ब्रिटानिया इजीनियरिंग कंपनी (बैगन डिवीजन), मोकामा के कार्यों की जांच करने के लिए जांच समिति गठित करने के प्रश्न पर सरकार विचार कर रही है।

Closure of Factories in Gujarat due to shortage of Coke

1414. SHRI ARVIND M. PATEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether several factories in Gujarat have been closed down due to the shortage of coke; and

(b) if so, the steps being taken by Government to supply sufficient coke to Gujarat to avoid such closure of industries in future?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). Some factories have shut down. The movement of coal and coke to different consumers all over the country was affected due to locking up of wagons due to the 'Mulki' rules agitation in December, 1972/January, 1973; The U. P. Engineers strike in January, 1973 had also upset the railway operation beyond Moghal-sarai. U.P. Engineers' strike has, however, been called off and allot-

ments for loading of coke/coal have been stepped up. As against an allotment of 551 wagons for loading of coke to Gujarat in December, 1972, 792 wagons were allotted in January, 1973.

Circulation of Leaflet in Hong Kong Levelling charges against Indian Commissioner

1416. PROF. NARAIN CHAND PARASHAR: SHRI H. M. PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have noticed a printed leaflet circulated by the Editor, "The Indian", Hong Kong levelling serious charges against the present Indian Commissioner in Hong Kong;

(b) if so, the reaction of Government to the charges contained therein; and

(c) whether Government have taken any action or propose to take any action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir, Government have received copies of the leaflet.

(b) and (c). Government have investigated the charges and have found them either exaggerated or based on some misunderstanding. However, in this case, as in every other case, whenever Government find scope for improvement of their Missions they take appropriate measures about it.

Payment of Minimum Wage to Bidi Workers in Tripura.

1417. SHRI BIREN DUTTA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Bidi workers of Tripura are not given minimum wage of Rs. 3.00 per day; and